

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 260 of 2012

Dated : 3rd April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s. A.B. Grain Spirits Pvt. Ltd. Appellant (s)

Versus

**Punjab State Electricity Regulatory
Commission & Ors.**

...Respondent (s)

Counsel for the Appellant(s): Mr. Rajesh Mittra

Counsel for Respondent (s): Mr. Anand K. Ganesan with
Ms. Swapna Seshadri for R-2
Ms. Shikha Ohri for R-1

ORDER

The Learned Counsel for the Respondent no.2 is filing reply today after serving copy on the other side.

Post the matter for hearing on **03.05.2013**. In the meantime, Learned Counsel for the Appellant is at liberty to file rejoinder, if any.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt